

and was withdrawn on February 23, 1986. The teaching time lost due to the strike is being made up by rescheduling the academic calendar under which the classes will continue till May 1, 1986 instead of March 22, 1986 as envisaged originally.

Teachers and students resort to strikes to press various demands from time to time. The UGC has suggested to the Central Universities that they should establish adequate machinery for the redressal of grievances of students and employees. Some of the Central Universities have set up such grievance redressal machinery.

[English]

Enquiry report on Cannanore-Ernakulam Express Train Accident

4355. SHRI K.V. SHANKARA GOWDA :

SHRI B.V. DESAI :

SHRI MULLAPPALLY RAMA-
CHANDRAN :

SHRIMATI GEETA MUKHERJEE :

SHRI VISHNU MODI :

SHRI SHANTI DHARIWAL :

Will the Minister of TRANSPORT be pleased to state :

(a) whether the report on the enquiry into the Cannanore-Ernakulam Express train accident between Tellicherry and Mahe Stations on Southern Railway has been received ;

(b) if so, the findings of the enquiry ;
and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Preliminary Report of the Commissioner of Railway Safety has since been received.

(b) As per his provisional finding, it was purely an accidental occurrence, due to fireworks having been strung across in rows on bamboo poles just 3 meters from the toe of the railway embankment, and a large crowd of spectators suddenly retreating to the

railway track, due to simultaneous ignition of all rows of crackers of very high intensity and deafening noise. No railway servant or the Railway administration has been held responsible by him for this purely accidental occurrence.

(c) The Commissioner of Railway Safety has recommended that State Government should ensure that during festivals display of firework should not be allowed to be done within 100 metres of the railway track.

Installation of Instrument Landing Facilities

4356. SHRI K.V. SHANKARAGOWDA: Will the Minister of TRANSPORT be pleased to state:

(a) the total expenditure involved in installing the instrument landing facilities at various airports in the country; and

(b) when this instrument is likely to be installed?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) In the 7th Five Year Plan, Instrument Landing facilities are planned to be provided at Agartala, Ahmedabad, Amritsar, Bhopal, Gauhati, Imphal, Jaipur, Jammu, Kanpur, Lucknow, Mohanbari, Patna and Varanasi airports at an estimated cost of Rs. 12.66 crores.

(b) The work relating to installation of Instrument Landing Systems at Ahmedabad, Gauhati and Lucknow airports is in progress and is likely to be completed by March, 1987. Installation of equipment at the remaining 10 airports will be taken up in phases, commencing from April, 1986.

Allocations for Rapid Transit system Schemes in Tamil Nadu and Karnataka

4357. SHRI K. V. SHANKARAGOWDA: Will the Minister of TRANSPORT be pleased to state:

(a) whether the Tamil Nadu Government had pressed the Centre for increased allocation of funds in the Railway Budget for the on-going mass rapid transit system scheme in Madras city;